

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 268, 269, 270, 271, 272, 273 274, 275, 299 & 326 OF 2016
APPEAL NOS. 312 OF 2016, APPEAL NO. 298 OF 2016,
APPEAL NO. 123 OF 2017, APPEAL NO. 133 OF 2017
APPEAL NOS. 134 OF 2017, APPEAL NO. 135 OF 2017
APPEAL NO. 136 OF 2017, APPEAL NO. 145 OF 2017,
APPEAL NO. 04 OF 2017,
APPEAL NOS. 07, 08, 10, 11 & 35 OF 2017

Dated: 7th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NOS. 268, 269, 270, 271, 272, 273 274, 275, 299,
& 326 OF 2016

Damodar Valley Corporation

.... Appellant(s)

Vs.

**West Bengal State Electricity Distribution Co. Ltd.
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s)

**: Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Pulkit Agarwal**

Counsel for the Respondent(s)

**: Mr. Himanshu Shekhar
Mr. Aabhas Parimal for R-2

Mr. Sethu Ramalingam for R.3
(In A.No. 268 of 2016)

Mr. Rajiv Yadav for R-4
(In A.Nos.268, 269, 270, 271, 272,
273 of 2016)**

**APPEAL NOS. 312 OF 2016 &
APPEAL NO. 298 OF 2016**

Damodar Valley Corporation **Appellant(s)**
Vs.
Delhi Transco Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. Himanshu Shekhar
Mr. Aabhas Parimal for R-2

Mr. Rajiv Yadav for R-4
(In A.No. 312 of 2016)

APPEAL NO. 123 OF 2017

Damodar Valley Power Consumers' Asson. **Appellant(s)**
Vs.
CERC & Ors **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Pulkit Agarwal for R-2

Mr. Himanshu Shekhar
Mr. Aabhas Parimal for R-4

APPEAL NO. 133 OF 2017

Damodar Valley Corporation **Appellant(s)**
Vs.
**West Bengal State Electricity Distribution
Corporation Ltd. & Ors.** **Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. Ravin Dubey for R-3

**APPEAL NOS. 134 OF 2017, APPEAL NO. 135 OF 2017,
APPEAL NO. 136 OF 2017 & APPEAL NO. 145 OF 2017**

Damodar Valley Corporation **Appellant(s)**
Vs.
Delhi Transco Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. Sushil Kumar Singh
Ms. Surabhi Diwan for R-1

Mr. R.B. Sharma for R-2

Mr. Ravin Dubey for R-5
(in A.Nos. 134 & 136 of 2017 & for
R-6 in A.No. 135 of 2017)

APPEAL NO. 04 OF 2017

Damodar Valley Corporation **Appellant(s)**
Vs.
Delhi Transco Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. Sushil Kumar Singh
Ms. Surabhi Diwan for R-1

Mr. Rajiv Yadav for R-4

APPEAL NOS. 07, 08, 10, 11 & 35 OF 2017

Damodar Valley Corporation

.... **Appellant(s)**

Vs.

**West Bengal State Electricity Distribution
Corporation Ltd. & Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s)

: Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Pulkit Agarwal

Counsel for the Respondent(s)

: Mr. Himanshu Shekhar
Mr. Aabhas Parimal for R-2

Mr. Rajiv Yadav for R-4

ORDER

Learned counsel for the appellant seeks six weeks time to file rejoinder. She may file the same on or before 19.06.2018 after serving copy on the other side.

List these matters on **24.07.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member